

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 41 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Mukesh Aggarwal V/s. M/s. Wave Buildcon
Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 397/398

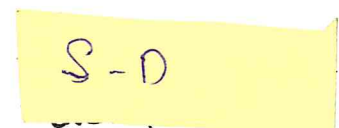
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Sushant Komar, Advocate Ms. Suchita Koley, CS Mr. Mukesh Aggarwal, Petitioner in person		
	For the Respondent:	Mr. Arun Saxena, Ms. Jayshree Dugar, and Nalini, Advocates No.1 to 5		

ORDER

Ld. Counsel for the Petitioner is indisposed and therefore prays for adjournment.

At his request adjourned to 23rd February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)